CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 43/1998 in O.A. NO. 1259/1992



New Delhi this the 29th day of July, 1998

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Vijay Kumar Pathak S/O Pooran Chand Pathak, R/O 282, Kachi Pura, Agra Cantt. ... Applicant

(By Shri B. S. Mainee, Advocate)

-Versus-

- Shri K. Balkeshri, General Manager, Central Railway, Bombay CST.
- Shri K. K. Gupta,
 Divisional Railway Manager,
 Central Railway,
 Jhansi.

... Respondents

(By Ms. B. Sunita Rao, Advocate)

ORDER (ORAL)

Shri Justice K. M. Agarwal -

Tribunal's order which is the subject matter of this contempt petition has been stayed by the High Court as recorded in the ordersheet dated 28.5.1998. In view of that stay, these cproceedings have become infructuous. If stay is vacated or Tribunal's order affirmed by the High Court, the applicant shall have liberty to approach the Tribunal again with an application for contempt.

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2. Subject to observations aforesaid, this contempt petition is dismissed as having become infructuous.

K. M. Agarwal)
Chairman

(R. K. Ahooja) Member (A)

/as/